

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).29141/2013

THE REGIONAL PROVIDENT FUNDS COMMR.& ANR Petitioner(s)
VERSUS

M/S. PREETI NURSING HOME & ORS. Respondent(s)
(With prayer for interim relief and office report)

Date: 21/10/2013 This Petition was called on for hearing today.

For Petitioner(s) Mr.Apoorv Kurup,adv.
 Mr. Ardhendumauli Kumar Prasad,Adv.

For Respondent(s) Mr.Tanmaya Agarwal,adv.
 Mr.Vinay Garg,adv.

UPON hearing counsel the Court made the following
O R D E R

Ld.counsel for respondent No.1 submits that he has not been served with the copy of the pleadings. Petitioner is directed to serve copy of the pleadings within two weeks and file proof. Respondent No.1 may file counter affidavit within four weeks thereafter. Await return of notice of respondent Nos. 2 & 3.

List the matter on 20.11.2013.

		(Sunil Thomas)	
		Registrar	